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Corporation and relevant extracts from the Memorandum are laid on the Table of the House.

STATEMENT

Extracts from Memorandum of Association of Hindustan Paper Corporation Private Limited

The main objects to be pursued by the Company are:

To carry on in India and elsewhere she trades and business of the Survey, prospecting and proving of the existence of suitable raw materials for and manufacture of Pulp, Paper, Boards, Newsprint, Paper Conversions, Chemicals and other products.

To produce, manufacture, purchase, refine, prepare, process, import, export, sell and generally to deal in Pulp, Paper, Boards, Newsprint, Paper Conversions, Chemical and other products and to carry on all ancillary and supporting activities connected with the growth of Pulp, Paper, Board, Newsprint and Allied Industries and the development of expertise and, in connection therewith, to acquire, erect, construct, establish, operate and maintain factories, forests, fields and plantations, workshops and other works.

IMPACT OF FOREIGN COLLABORATION

•311. DR. Z. A. AHMAD: SHRI M. V. BHADRAM:

Will the Minister of INDUSTRIAL DEVELOPMENT AND INTERNAL TRADE be pleased to state:

- (a) whether Government have made any assessment of the impact of fore ign collaboration in different fields of indusiiy; and
- (b) if not, whether there is any pro-Dosal under Government's consideration to set up a machinery for such an assessment?

THE MINISTER OF INDUSTRIAL DEVELOPMENT AND INTERNAL TRADE (SHRI DINESH SINGH): (a) and (b) A careful watch is kept on the requirements, implications and impact of foreign collaboration in different fields of industry. In recent years, a more selective approach has been adop-led in respect of foreign collaboration proposals so that, the -one hand.

the import of technological know-how in essential and sophisticated industirn continues to take place while, on the other, greater emphasis is placed on indigenous research and development. The Foreign Investment Board, which was set up by Government in December, 1968, deals with all matters relating to foreign investment collaboration including requirements as well as the impact of such collaboration in different fields.

EMPLOYEES' PARTICIPATION IN THE AD-MINISTRATION OF INDIAN RAILWAYS

•312. SHRI N. G. GORAY:

SHRI R. P. KHAITAN:

Will the Minister of RAILWAYS be pleased to state:

- (a) whether it is a fact that some railway employees' unions have recently demanded the right of railway employees to participate in the administration of the Indian Railways;
- (b) if so, what is the reaction of Government thereto; and
- (c) the steps taken to meet this de mand of the railway workers?

THE MINISTER OF RAILWAYS (SHRI GULZARILAL NANDA): (a) The demand for workers participation in the Administration of Indian Railways has been raised by the Railway Labour now and

(b) and (c) Railway labour arc already participating in certain spheres of railway activities. The quesHon of extension of these areas is reviewed from time to time. Further steps in this connection are being considered and discussions are being held with the rerecognised Federa- tions and Unions.

JOINT VENTURES WITH CEYLON

♦313. SHRI ARJUN ARORA : SHRI KRISHAN KANT:

Will the Minister of INDUSTRIAL DEVELOPMENT AND INTERNAL TRADE be pleased to state:

(a) whether there are any proposals with the Government of India to enter into Joint-Ventures with Ceylon in the fields of tyres, rubber goods, dredgers and lifts and;